

**2026**  
**HIGH COURT AT CALCUTTA**  
**APPELLATE SIDE**

**NOTIFICATION**

No. 2387–R(R&M)

Dated, 14<sup>th</sup> day of May, 2026

In furtherance of this *Court's Advertisement No. 02-R/HCOS/SR/2025* dated 05.03.2025 of the *Original Side* and *Notification No. 4551-R(R&M)* dated 01.07.2025 of the Appellate Side of this Court with regard to preparation of a panel for appointment to the post of **Stamp Reporter** on the *Original Side Establishment* and in view of the **Written Test (Phase-I)** held on **19<sup>th</sup> July, 2025** in the process of said recruitment for filling up **01** (one) vacancy in the said post of *Stamp Reporter*, the following result of the candidates, who appeared in the said Written Test (Phase-I), is being published for general information.

**RESULT OF WRITTEN TEST (PHASE-I)**

Sl. No.	Roll No.	Name of Candidates	Marks obtained in the Written Test (Phase-I) (Total Marks-100)	Remarks (Qualifying Marks- 40 Marks @ 40% of the total marks in Written Test)
1.	SR/HCOS/2025/01	Smt. Ishita Mistry	32	-
2.	SR/HCOS/2025/02	Shri Palash Das	30	-
3.	SR/HCOS/2025/03	Smt. Soudisha Das	34 ½	-
4.	<b>SR/HCOS/2025/04</b>	<b>Shri Sudipta Das</b>	<b>47</b>	<b>Q</b>
5.	<b>SR/HCOS/2025/05</b>	<b>Shri Pritam Kumar Das</b>	<b>56 ½</b>	<b>Q</b>
6.	SR/HCOS/2025/06	Shri Debasish Das	28	-
7.	<b>SR/HCOS/2025/07</b>	<b>Shri Mukunda Malik</b>	<b>41 ½</b>	<b>Q</b>
8.	SR/HCOS/2025/08	Smt. Rama Das	29	-
9.	SR/HCOS/2025/09	Shri Surajit Pramanick	33	-
10.	SR/HCOS/2025/10	Smt. Saumi Sardar	16	-
11.	SR/HCOS/2025/11	Shri Meghanil Manna	27	-
12.	SR/HCOS/2025/12	ShriAshik Danda	36 ½	-
13.	SR/HCOS/2025/13	Smt. Gitika Mallick	18	-
14.	SR/HCOS/2025/14	Shri Mainak Roy	-	A
15.	<b>SR/HCOS/2025/15</b>	<b>Smt. Gargi Sarkar</b>	<b>45 ½</b>	<b>Q</b>
16.	SR/HCOS/2025/16	Smt. Santana Dhali	-	A
17.	SR/HCOS/2025/17	Shri Subrata Rishi	25	-
18.	SR/HCOS/2025/18	Smt. ArpitaSarkar	-	A
19.	SR/HCOS/2025/19	Shri Subham Biswas	28	-
20.	SR/HCOS/2025/20	Smt. Anurupa Shit	-	A
21.	SR/HCOS/2025/21	Shri Abinash Bera	7 ½	-

*N.B: 1. 'Q' denotes 'Qualified for Viva-voce/Interview (Phase-II)'; 'A' denotes 'Absent in Written Test'.*

*2. Candidates qualified in the Written Test (Phase-I) shall be informed about the date of Viva-voce /Interview (Phase-II) in due course.*

The 14<sup>th</sup> May, 2026

By Order

Sd/-

**Registrar**  
**(Recruitment & Management)**

High Court, Appellate Side, Calcutta